

Sr. No.	Description of Regulatory Approval	Time Required
1.	One time Permission to Authorised Dealer category-I bank for running FCY-INR options book	30 days
2.	Authorisation to Currency Futures Exchanges/ Clearing Corporations u/s 10(1) of FEMA 1999	30 days
3.	NDS-OM (grant of new membership, termination of membership and change of name of existing members)	7 days*
4.	NDS-CALL (grant of new membership, termination of membership and change of name of existing members)	7 days*
*Timeline indicates clear working days, excluding date of receipt of application complete in all respects.		